

(b) What are the terms of reference?

(c) When is the Committee expected to submit its report?

(d) Has the Committee been asked to visit the jute-growing areas in Vizagapatnam and Srikakulam Districts to study the conditions of cultivators of Bimli and Mesta varieties of jute?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The personnel of the Expert Committee is as under:—

- (1) Shri K. R. Damle, I.C.S., President, Indian Central Jute Committee, and Additional Secretary to the Government of India, Ministry of Food and Agriculture—*Chairman*.
- (2) Shri I. G. Kennedy, Vice-President, Indian Central Jute Committee, Calcutta—*Member*.
- (3) Dr. H. K. Nandi, Director of Agriculture, West Bengal—*Member*.
- (4) Dr. J. S. Patel, Director of Agriculture, Bihar—*Member*.
- (5) Dr. B. C. Kundu, Director, Jute Agricultural Research Institute, Indian Central Jute Committee—*Member*.
- (6) Shri K. C. Basak, Director of Economic Research, Indian Central Jute Committee—*Member Secretary*.

(b) The Committee will inquire into the possibilities of increasing the acreage under jute in zones where superior qualities can be grown, and of reducing the acreage in areas where only inferior qualities of jute are grown. It will also prepare estimates of the probable cost of the various measures suggested by it, and indicate how the cost should be met.

(c) The report of the Committee is expected to be ready within about three months.

(d) No.

LAND RECLAMATION IN RAJASTHAN

1056. Shri Bheekha Bhat: Will the Minister of Food and Agriculture be pleased to state:

(a) the acreage reclaimed from forest land under the "Grow More Food" Campaign in different States since 1950 year-wise; and

(b) the area reclaimed by jungle clearance in Rajasthan?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). A statement showing the required information is placed on the Table of the House. [See Appendix IX, annexure No. 27.]

RESEARCH INVESTIGATOR AND STATISTICAL ASSISTANT

1057. Shri Nagadas: Will the Minister of Food and Agriculture be pleased to state:

(a) how many applications were received by the Directorate of Economics and Statistics in December, 1952 for the posts of Research Investigator and Statistical Assistant separately for each category;

(b) how many of the above posts were reserved for the Scheduled Castes and Scheduled Tribes and how many of them were selected; and

(c) why these posts were not referred to the Union Public Service Commission?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) The Directorate of Economics and Statistics received 217 applications for the posts of Research Investigators (Grade II), 138 applications for the posts of Statistical Assistants and 252 combined applications for both categories of posts. Of these 607 applications only 9 were from Scheduled Castes or Scheduled Tribes candidates.

(b) There were two vacancies and both of these were reserved for the Scheduled Castes or Scheduled Tribes Candidates. The applications received are still under consideration.

(c) The posts in question have been classified as Central Service, Class III posts and under the prescribed rules, recruitment to these posts is not made through the Union Public Service Commission.

SCHEDULED CASTES EMPLOYERS IN RAILWAYS

1058. Shri Nanadas: Will the Minister of Railways be pleased to state:

(a) the number of posts for which applications were invited by the Railway Service Commissions during the years 1947 to 1952 year-wise;

(b) the number of posts reserved out of them for persons belonging to Scheduled Castes and Scheduled Tribes separately;

(c) the number of reserved posts filled up by the Scheduled Castes and Scheduled Tribes?